

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**3rd & 4th floor, Chanderlok Building, 36-Janpath,**  
**New Delhi-110001**

No. Engg/Tr.Pricing/Validation/L-1/44/2013/CERC

Dated: 9/9/2016

To

Members of the Validation Committee  
& Generating Companies  
(As per list enclosed)

**Subject: Minutes of the 3<sup>rd</sup> Meeting of Validation Committee for the Application Period from 1<sup>st</sup> October 2016 to 31<sup>st</sup> December, 2016 for implementation of CERC (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2010**

Sir,

Please find enclosed here with minutes of the **3<sup>rd</sup> Meeting of the Validation Committee for the year 2016-17 (Application Period from 1<sup>st</sup> October 2016 to 31<sup>st</sup> December, 2016)** for implementation of CERC (Sharing of Inter-State Transmission Charges and Losses) **Regulations, 2010** held on 30.8.2016 in the NRLDC Conference Room at New Delhi for information and necessary action.

Yours faithfully,

S/d-  
**(Shilpa Agarwal)**  
**Dy. Chief (Engg)**

Encl.: As above

### Validation Committee Members

Sl. No.	Name of the Organizations	Name of the nominated persons	Address
1.	CERC	Shri S.C Shrivastava, Chief (Engg)	Central Electricity Regulatory Commission, 3 <sup>rd</sup> & 4 <sup>th</sup> Floor, Chanderlok Building, 36-Janpath, New Delhi -110001
2.		Shri P.K. Awasthi, Joint Chief (Fin.)	Central Electricity Regulatory Commission 3 <sup>rd</sup> & 4 <sup>th</sup> Floor, Chanderlok Building, 36-Janpath, New Delhi -110001
3.	CEA	Chief Engineer, (PSP & PA-II) Division	Central Electricity Authority 3 <sup>rd</sup> Floor, N-Wing SewaBhawan, R.K. Puram, New Delhi - 110 066
4.		Director, GM Division	Central Electricity Authority 6 <sup>th</sup> Floor, N-Wing SewaBhawan, R.K.Puram, New Delhi-110066
5.	CTU/ Powergrid	Shri H.K Mallick, GM (Comm)	Power Grid Corporation of India Ltd Plot No. 2, Sector-29, Near IFFCO Chowk, Gurgaon-122001
6.		Shri Dilip Rozekar, DGM (SEF)/ alternate member Shri RVMM Rao, Chief. Design Engineer (SEF)	Power Grid Corporation of India Ltd Plot No. 2, Sector-29, Near IFFCO Chowk, Gurgaon-122001
7.	POSOCO	Shri P. K. Agarwal General Manager	Northern Regional Load Despatch Centre, Jeet Singh Marg, Katwaria Sarai, New Delhi-110016
8.		AGM, SRLDC	Southern Regional Load Despatch Centre 29, Race Course Cross Road, Bangalore, Karnataka-560009
9.		Shri K.V.S Baba Executive Director	National Load Despatch Centre B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi-110016
10.		Shri U.K. Verma, General Manager	Eastern Regional Load Despatch Center 14, Golf Club Road, Tollygunge, Kolkata-700 033 (W.B.)
11.	NRPC	P.S. Mhaske Member Secretary	Northern Regional Power Committee 18-A Shaheed Jeet Singh Marg, Katwaria Sarai, New Delhi-11
12.	WRPC	Shri S.D. Taksande, Member Secretary	Western Regional Power Committee Plot No. F-3, MIDC Area, Marol, Opp : SEEPZ, Andheri (East), Mumbai-400093

13.	SRPC	Shri S.R. Bhat, Member Secretary	Southern Regional Power Committee 29, Race Course Cross Road, Bangalore-560009, Karnataka
14.	ERPC	Shri A.K. Bandyopadhyay, Member Secretary	Eastern Regional Power Committee 14, Golf Club Road, Tollygunge, Kolkata-700 033 (W.B.)
15.		Shri S.K.Das, Director Engineering	Bihar State Electricity Board 1 <sup>st</sup> Floor, VidyutBhawan, Bailey Road, Patna-21, Bihar
16.	NERPC	Shri P.K Mishra Member Secretary	North Eastern Regional Power Committee, NERPC Complex, Dong Parmaw, Lapalang, Shillong-793006 Phone No:0364-2534077 Fax NO.:0364-2534040
17.		Shri Jatin Baishya, Dy. General Manager	State Load Despatch Centre Complex, Kahelipara, Guwahati
18.	SLDC	Shri P.A.R. Bende, Chief Engineer, SLDC	Chief Engineer Madhya Pradesh Power Transmission Company Ltd., Nayagaon, Rampur, Jabalpur- 482008
19.	KPTCL	Shri S. Sumanth Director(Transmission), KPTCL	Karnataka Power Transmission Corp.Ltd., KauveryBhavan, K.G. Road, Bangalore – 560009
20.	UPPTCL	Shri A.K. Singh, Director(Operation), Uttar Pradesh Power Transmission Corporation Ltd.	Uttar Pradesh Power Transmission Corporation Ltd , 7th Floor, Shakti Bhavan, Ashok Marg, Lucknow - 226001

### LIST OF GENERATING COMPANIES

Sl. No.	Name of the Statutory Bodies	Name of the persons and Designation	Address
1.	NTPC	Shri U.P. Pani, Director (HR/Commercial)	NTPC Bhawan, Core 7, Scope Complex, Institutional Area, Load Road, New Delhi – 110003
2.	NHPC	Shri Janardan Choudhary, Executive Director, (O&M)	NHPC office Complex, Sector-33, Faridabad – 121003 (Haryana)
3.	NEEPCO	Shri P.K Singha, Executive Director	Brookland Compound, Lower New Colony, Shillong - 793003
4.	NLC	Director (Commercial)	No.135, Periyar E.V.R. High Road, Kilpauk, Chennai - 600 010. Tamil Nadu, India. .
5.	SJVN	Shri Romesh Kapoor, General Manager (C&SO)	SJVN Ltd, Sharma Niwas Below BCS, New Shimla – 171009.

**Minutes of the 3<sup>rd</sup> Meeting of Validation Committee for the Application Period from 1<sup>st</sup> October 2016 to 31<sup>st</sup> December, 2016 held on 30<sup>st</sup> August, 2016 at NRLDC, New Delhi.**

1. The Chairman of the Validation Committee, Shri S.C Shrivastava, Chief (Engg.), CERC welcomed the participants present in NRLDC Conference Room and also the other participants of RPCs, RLDCs, STUs and Generating Companies present at Conference Room of WRLDC, SRLDC, ERLDC, NERLDC, SLDCs of Chhattisgarh, Gujarat, Maharashtra, Madhya Pradesh and Delhi through video conferencing. List of the participants is enclosed at **Annexure-I**.
2. Chief (Engg.), CERC stated that the meeting is convened to discuss the Load Generation data for consideration of load flow studies for implementation of CERC (Sharing of Inter-State Transmission Charges and Losses), Regulations, 2010 for the third Quarter of 2016-17.
3. After deliberation among members, it was decided that the peak generation for new hydro units shall be considered at 80% since most of the hydro units will be able to generate at 80% load for the peak hours during October to December 2016. For new coal based thermal units and new gas based stations, peak injection would be considered as 70% and 30% of ex-bus capacity, respectively.
4. **Demand Projection for Q3 of Application Period from 1<sup>st</sup> October 2016 to 31<sup>st</sup> December, 2016**

**4.1 Northern Region:**

- (i) Representative of Delhi SLDC suggested that demand projections of Delhi may be taken as 4,034 MW instead of 4,434 MW.
- (ii) Uttar Pradesh has submitted demand projection as 15,300 MW after the Validation Committee meeting.
- (iii) Representative of NRLDC suggested that demand projections of Uttarakhand may be taken as 1,919 MW instead of 2,019 MW.

**4.2 Eastern Region:**

Demand projections for ER constituents are in order.

**4.3 Western Region :** WRLDC stated that Demand projections for WR constituents are in order except in case of Goa which may be taken as 393MW (excluding 80 MW towards SR).

**4.4 North Eastern Region:** Representative of NERPC mentioned that the demand and generation data had already been discussed in the last OCC meeting of NERPC and the demand projections for NER constituents as per presentation are in order.

#### **4.5 Southern Region:**

- (i) SRLDC stated that demand projections in respect of Southern states are in order except in case of Karnataka which may be taken as 8,000 MW instead of 7,730 MW.
- (ii) Andhra Pradesh has submitted its demand 7,650 MW after the Validation Committee meeting.

### **5. Generation Projection for Q3 of Application Period from 1<sup>st</sup> October 2016 to 31<sup>st</sup> December, 2016**

#### **5.1 Northern Region:**

- (i) Representative of Delhi SLDC suggested that the generation from Delhi may be taken as 906 MW (including Badarpur TPS) instead of 556 MW.
- (ii) Uttar Pradesh has submitted Generation projection as 8,200 MW after the Validation Committee meeting.
- (iii) Representative of Uttarakhand suggested that the generation from Uttarakhand may be taken as 1102 MW (including new generation 104 MW from Gama Infra & 214 MW from Sravanti Gas) instead of 813 MW.
- (iv) NTPC representative suggested that generation from Dadri Thermal and Dadri gas may be taken as 910 MW and 400 MW instead of 1,697 MW and 500 MW respectively.
- (v) NRLDC representative suggested that generation from IGTPP Jhajjar may be taken as 900 MW ( considered only two units of 500 MW) instead of 1,135 MW  
The generation figures as suggested above were agreed.

#### **5.2 Western Region:**

- (i) Members present at WRLDC suggested the following:
  - (a) Generation from Jindal Stg-1- 718 MW instead of 902 MW.
  - (b) Generation from DGEN may be taken as zero MW instead of 677 MW, because during this quarter DGEN is being operated with e-bid RLNG which shall not be available for next quarter.
  - (c) Generation from Jindal Tamnar and D.B Power may be taken as 902 MW and 700 MW instead of 718 MW and 577 MW respectively.
  - (d) Generation form KAPS may be taken as zero instead of 341 MW.
  - (e) TRN Energy had declared commercial on 19<sup>th</sup> August, 2016, generation from TRN Energy may be taken as 300MW (with 70% loading).

- (ii) Representative of Madhya Pradesh stated that generation for Madhya Pradesh may be considered as 7125MW instead of 7725MW. He stated that 600 MW has been reduced on account of reduced wind generation.

The Generation figures as suggested above were agreed.

### **5.3 Eastern Region:**

Members present at ERLDC suggested the following:

- (a) Generation from Bihar may be considered as 190 MW instead of 200 MW.
- (b) Generation from Jharkhand may be taken as 450 MW instead of 503 MW.
- (c) Generation from Chujachan may be taken as 109 MW instead of 110 MW.
- (d) Generation from Bhutan may be taken as 860 MW instead of 814 MW.
- (e) Generation from MPL may be taken as 990 MW instead of 1,004 MW.
- (f) Generation from Sterlite may be taken as 500 MW instead of 777 MW.
- (g) Generation from GMR Kamlanga may be taken as 660MW instead of 661MW.
- (h) Generation from Bokaro TPS may be taken as zero instead of 327MW.

The generation figures suggested by ERLDC and NTPC were agreed.

### **5.4 North Eastern Region:**

Representative of NERPC mentioned that the demand and generation data had already been discussed in the last OCC meeting of NERPC and the Generation projections for NER constituents as per presentation are in order except in case Kopili and Khandong may be taken as 192 MW and 57 MW instead of 213 MW and 36 MW respectively.

### **5.5 Southern Region:**

- (i) Members present at SRLDC suggested following changes:
  - (a) Generation from Karnataka may be taken as 5,591 MW instead of 6,987 MW.
  - (b) Generation from Lanco Kondanpalli may be taken as 1,070 MW instead of 357 MW.
- (ii) Andhra Pradesh has submitted its generation 7,060 MW after the Validation Committee meeting.
- (iii) It was discussed that NCC Power Project (Installed capacity: Unit-1: 660MW) is directly connected with 400 kV network. So, it shall be considered as separate zone.

The generation figures suggested by SRLDC were agreed.

## **7. HVDC Set Points :**

- (i) HVDC set points to be considered in the All India Base case for computation of PoC charges and Losses for October -December' 2016 period were projected by Implementing Agency based on last 3 years' maximum flow during the Application Period.
- (ii) The following HVDC set points were finalised:

**MW Values**

<b>HVDC Name</b>	<b>Setpoints To be considered in Basecase</b>
Mundra-Mahindergarh Pole-1	1250
Mundra-Mahindergarh Pole-2	1250
Talcher-Kolar Pole- 1	1000
Talcher-Kolar Pole- 2	1000
Rihand-Dadri Pole- 1	750
Rihand-Dadri Pole- 2	750
Balia-Bhiwadi Pole-1	500
Balia-Bhiwadi Pole-2	500
Bhadrawati HVDC	1000
Vindhyachal HVDC	250
Gajuwaka HVDC	650
Pusauli HVDC	400
Chandrapur-Padghe Pole-1	750
Chandrapur-Padghe Pole-2	750
BNC-Agra Pole-1& Pole-2	500(towards NER)

**8. Other Issues:****A. Issue regarding the inclusion of LILO of 400kV D/C Patiala – Kaithal line: Agenda by NLDC**

- (i) Patran Transmission Company Ltd informed that LILO of both circuits of Patiala- Kaithal 400KV D/C at Patran and Creation of 400KV GIS Substation at Patran have been completed. These elements were energised on 02/06/2016 and 17/06/2016 respectively and as per the TSA guidelines, on completion of a trial run of 72 hrs, the Commercial operation was declared on 21/06/2016. Since then, both the elements have been achieving 100% availability as per TSA. Due to the above status of COD, Availability of elements, the project has achieved its COD and needs to be considered for POC by Validation Committee. Relevant portions of TSA were shown to the Committee.
- (ii) PTCL made submissions to the Validation Committee that as per the tender document, they had 30 months to complete the project. Due to the delay in signing the TSA, the Effective Date and the Commissioning date needed to be rectified as 12/05/2014 & 11/11/2016 respectively as per the provisions of Article 2 of TSA. Under the petition no. 74/MP/2016 to CERC, PTCL have requested for this rectification for which the Orders are reserved. The LILO line is in active use, while in case of substation the downstream is not ready which is beyond the scope of their contract.

On the basis of the above, PTCL requested the Validation committee for inclusion of assets of PTCL under the POC mechanism and start the Revenue cycle immediately as all the conditions of the TSA have been fully satisfied, elements – Substation is tested and charged while LILO line is tested, charged and already in use.”

Representative of CERC informed that Patran Transmission Company Ltd. has filed a petition regarding scheduled date of commercial operation in CERC which is yet to be decided. It was clarified that since the order in the petition is awaited and that the downstream system is not ready the above mentioned transmission assets can not be considered in PoC at present.

**B. Poc rates of generator whose rate has not been notified : Agenda by SRPC**

PoC rate for some generators having LTA without identified beneficiaries has not been computed since their LTA was not identified prior to beginning of PoC Quarter. RPCs are finding it difficult to apply the PoC rate to arrive the transmission charges payable by such generators. Representative from SRPC highlighted the point regarding the non-availability of PoC rate for TPCIL and SEPL for the month of Jun'16.

In this regard, CERC representative clarified that there is a provision in the Sharing Regulations for new generating units. Proviso to Clause 5 of regulation 8 of Central Electricity Regulatory Commission (Sharing of Inter State Transmission Charges and Losses) (Third Amendment) Regulations,2015 provides as under:

*"Provided that in case the commissioning of a generating station or unit thereof is delayed, the generator shall be liable to pay Withdrawal Charges corresponding to its Long term Access from the date the Long Term Access granted by CTU becomes effective. The Withdrawal Charges shall be at the average withdrawal rate of the target region."*

In line with the above provision for new generators, it was agreed that generators which has been commissioned but for whom PoC rate have not been notified, may be charged at average withdrawal rate of the target region. Chief (Engg.) stated that CTU should provide LTA data prior to beginning of quarter prudently so that such cases do not arise.

**C. Issue regarding the STOA Offsetting of Telangana from shared projects of Andhra Pradesh : Agenda of KPTCL**

KPTCL stated that STOA offsetting in case of SR beneficiaries is not being done as agreed during meeting held on 23<sup>rd</sup> February, 2016 at CERC whose minutes were circulated with minutes of Validation Committee issued on 23<sup>rd</sup> March 2016. CERC representative enquired CTU as to why deemed LTA for Telangana is not being considered as agreed during meeting held on 23<sup>th</sup> December, 2015. CTU stated that SRPC may provide values to be considered for deemed LTA. SRPC vide letter dated 31st August 2016 submitted that the net drawal of power by Telangana from shared projects in Andhra Pradesh and Telangana is computed based on the Share/Entitlement of power among the projects located in the respective state. Net flow arrived is 2,445 MW from Andhra Pradesh to Telangana. The calculation is enclosed at **ANNEXURE- III**. CTU is advised to raise STOA offsetting calculations from retrospective date.

**D. Issue regarding the Non Submission of data:** CERC representative stated that vide minutes of Validation Committee Meeting dated 5th October, 2015 a methodology for ratification of projected data (YTC,LTA/MTOA, Network data and Load / Generation projections data ) was agreed by Validation Committee.



For quarter Jan- March, 2016			
Sl. No.	Description	Timeline	Remarks
1	60 days before beginning of quarter	31 <sup>st</sup> Oct., 2015	Data to be provided by DICs to IA
2	10 days thereafter	10 <sup>th</sup> Nov., 2015	IA to send data to RPC
3	10 days thereafter	20 <sup>th</sup> Nov., 2015	RPC to ratify the data through a meeting at RPC level (CCM/RPC/similar other meeting) and then send to IA by 20 <sup>th</sup> Nov., 2015
4	10 days thereafter	30 <sup>th</sup> Nov., 2015	Validation Committee meeting

Under the arrangement the projected data as provided by DICs to IA shall be forwarded by IA to RPCs who inturn shall validate the projected data for their regional constituents at OCC/CCM/any other meeting as suitable and send validated data to IA. CTU was to provide the LTA/MTOA/ YTC data to IA. However CTU has not been providing the required data to IA so that same could be brought to the notice of constituents at RPC level. Chief (Engg) advised CTU to provide the required data to IA by the agreed time line. In case YTC data for new lines are not been sent to RPC for ratification, the same shall be considered under PoC calculation in next quarter only after it has been ratified at RPC.

**E. CTU has raised the following issues as follows:**

- (i) **Final tariff of Jindal Power Ltd (JPL-ISTS Licensee)** - CTU representative stated that Billing was being done based on Provisional tariff Order till December' 2015. Hon'ble Commission issued Final Tariff Order with reduced transmission tariff. Accordingly, approximately an amount of Rs. 125 Crore (Principal) is recoverable from JPL since its DOCO, however, JPL submitted the Bill#3 (for Q4) raised in Jun'16 based on the provisional tariff order, citing that they filed a review petition with the Commission and is not inclined to deposit the refundable amount. Committee to advise on further course of action.
- (ii) **Final tariff of Essar Power Trans. Co. Ltd (ISTS Licensee)** - CTU representative stated that Billing was being done based on Provisional tariff Order till March' 2016. Hon'ble Commission issued Final Tariff Order with reduced transmission tariff. Accordingly, an amount of Rs. 81 Crore(Principal) is recoverable from EPTCL since DOCO, EPTCL indicated that they have filed a review petition and are expecting the final tariff to be higher than the provisional tariff order. Committee to advise on further course of action.

For Para (i) & (ii), Chief (Engg.) stated that it is legal principle that till a stay is granted on an order, the order is applicable. CTU may decide accordingly.

- (iii) **STU (Deemed ISTS Licensees) tariffs considered in POC:** CTU representative stated that the last & current FY, Hon'ble Commission issued tariff orders in respect of many STUs (deemed ISTS Licensees) with the tariffs approved only for 2009-14 tariff

block (Tariff effective from Jul'11). As per the Tariff Regulations, 2014, the tariff approved for FY 2013-14 is being continued for the current tariff block 2014-19 in the absence of approved tariff order for the current block. Hon'ble Commission may review the status of filing of tariff petitions filed by the STUs so as to avoid the arrear billing of STU assets to the extent possible.

Chief (Engg) stated that the issue has been taken note off.

- (iv) Treatment of Start-up power/Infirm power charges being received.** CTU representative stated that as per 3<sup>rd</sup> Amendment to the Sharing Regulations, payments received against the start-up power and Infirm power are to be adjusted against the YTC of next quarter of ISTS Licensees. As the billing for start-up power and infirm power is raised under Bill#4 and to make the adjustment system simpler, CTU proposes to adjust the payments in the next Bill#1, instead of YTC. Committee may deliberate.

Chief (Engg) stated that CTU is advised to follow Regulations and that these are billing related issues and which are not in purviews of Validation Committee.

- (v) Issue regarding the bifurcation of transmission charges between Andhra Pradesh and Telangana :Agenda by CTU :**

CTU representative stated that for bifurcation of transmission charges between AP & Telangana after bifurcation of the respective state, the ratio adopted is 46.11: 53.89 which is based on the AP Govt. Notification. With respect to payment of arrears for the period of common state (ie prior to Jun,2014), Telangana adopted the same ratio as per the Notification, however, AP considered a unilateral reduced ratio of 38.07 : 61.93 citing that power for the districts of Ananthapur & Kurnool, during common AP period, were consumed by TS discom only.

Chief (Engg) stated that this is not the matter to be decided by the Validation Committee.

**F. CEA has raised the following issues as follows :**

- (i)** CEA representative has suggested that the list of new transmission lines being considered for PoC computation may be informed to all DICs/Members of Committee.
- (ii)** CEA representative stated that there is a need to compare the ISTS drawal of upcoming quarter with projected demand and projected generation data of states and their actual ISTS drawal Chief (Engg.) stated that as per the Sharing Regulation the consistent mis-declaration by a DIC beyond +/- 20% for two consecutive quarters shall be treated as gaming. On request of CEA it was decided that NLDC shall prepare comparison statement for last 1 year of projected ISTS drawal considered as per Validation Committee data and their actual peak ISTS drawal. The same may be brought for discussion in next Validation Committee Meeting.

- G. Issue raised by NTPC :** NTPC representative stated that as per the Sharing Regulation the STOA charges rate and LTOA charges rate should be same however currently it seem it is not so. Chief (Engg.) stated that the issue raised by NTPC is not in purview of Validation Committee.

- H.** It was also decided in the meeting that ISTS Licensees will have to submit the YTC details as per their latest available tariff order.

**9. After the deliberations, following was concluded:**

- (i) Peak generation of new hydro generation shall be considered at 80% of its capacity duly considering the fact that Q3 corresponds to low hydro season
- (ii) In case of non-submission of data by the DICs, for the purpose of Basecase preparation:
  - (a) Peak Demand: Forecasted peak demand to be calculated from last 3 years' data taken from CEA website as per provisions of the Regulations.
  - (b) Peak Generation: Forecasted peak generation to be calculated from last 3 years' SEM/SCADA data available with RLDCs as per the provisions of the Regulations.

**Preparation of final All India Basecase in PSS/E platform :**

It may be mentioned that there would be variation in the validated generation and demand figures in the final all India Base case because of the following steps involved:

- (i) Normalization with All India Forecasted Peak Demand figure.
- (ii) Arriving at Load Generation Balance for convergence of the All India Base case.
- (iii) Adjustment of Slack Bus Generation.

## **Annexure-I**

### **List of Participants in the Third meeting for 2016-17 of the Validation Committee on 30<sup>th</sup> August, 2016 at , New Delhi.**

#### **CERC**

1. Shri S.C.Shrivastava, Chief (Engg.) – In Chair
2. Shri P.K Awasthi, Jt. Chief (Fin.)
3. Shri Akhil Kumar Gupta
4. Ms Shilpa Agarwal, Dy. Chief (Engg.)
5. Shri Harish Kumar, Engineer

#### **POWERGRID**

6. Shri Y.K Sehgal, Executive Director
7. Shri H.K Mallick,GM (Comml.)
8. Ms Manju Gupta,AGM(Comml.)
9. Shri V Srinivas, DGM (Comml.)
10. Shri Anil Kumar Meena, Chief Manager,(CTU)
11. Shri Ajay Upadhay, Dy Manager

#### **NLDC**

12. Shri K.V.S Baba, ED, NLDC
13. Shri S.S. Barpanda, AGM
14. Shri S.R Narasiman,AGM
15. Shri Rajiv Porwal, DGM
16. Shri S.C Saxsena, DGM
17. Shri Riza Naqvi, Sr Engineer
18. Shri Gaurav Verma, Senior Engineer
19. Shri Shyam Sunder, Engineer
20. Shri Sanny Machal, Engineer
21. Shri Rinku Narang, Technician

#### **CEA**

22. Shri Pardeep Jindal, Chief Engg.
23. Shri A. Suresh, Dy Director
24. Ms Kanchan Chauhan,AD1
25. Shri Suyarh Ayush Verma, AD1

#### **NHPC**

26. Shri V.K Srivastava, Manager
27. Shri C.L Khayuingan, Dy. Manager
28. Shri Ram Ranjan, Dy Manager

#### **WRPC**

29. Shri S.D Taksande, Member Secretary
30. Shri L.K.S Rathore , DD(Operation)
31. Shri Ratnesh Kumar Yadav, Asst. Director-I
32. Shri Vidhya Sagar Paladugu, Asst Director-I

#### **WRLDC**

- 33. Shri P.Mukhopadhyay, GM
- 34. Ms Pushpa.S, AGM
- 35. Ms S.Usha, AGM
- 36. Ms Chitranksi, Dy Manager

#### **D .B Power**

- 37. Shri Sanjay Jadhav, Dy Manager
- 38. Ms Ambika Jaiswal, AM

#### **ERPC**

- 39. Shri P.K DE, EE

#### **ERLDC**

- 40. Shri U.K Verma, GM
- 41. Shri G. Mitra, DGM
- 42. Shri S. Banerjee, DGM
- 43. Shri P.P Bandyopadhyay, DGM
- 44. Shri P.S. Das, Asst. GM
- 45. Shri Subendu Mukherjee, Dy Manager
- 46. Shri Sawav Kumar Sahay, Sr. Engineer

#### **DVC, Kolkata**

- 47. Shri S. Ganguly,DCE(Comml)
- 48. Shri Ashish Mandal, SE

#### **SRPC**

- 49. Shri Rangarajan.R.M, SE
- 50. Shri LEN. J.B, EE
- 51. Shri Anusha Das J, AEE

#### **SRLDC**

- 52. Shri V. Balaji, DGM
- 53. Shri Madukar G, Dy Manager
- 54. Ms Anusha Baruah, Sr Engineer
- 55. Shri Venkateshan. M, Dy Manager

#### **JINDAL POWER LTD**

- 56. Shri Rajesh Mourya, AGM

#### **KPTCL**

- 57. Shri Rajendra Kumar, S.E
- 58. Shri Ravindra. M, EE
- 59. Shri L.N Narasimha Murthy, EE
- 60. Shri Prakash. M.R, AEE
- 61. Shri Murli Mohan.S, AEE

**MSETCL**

62. Shri Umesh Bhagat, EE(STU)

**MSEDCL**

63. Shri R.N Farkade, SE

64. Shri B.B Halanor, EE

65. Shri A.S Nikale, AE

66. Shri Snehal Mahajan, EE

67. Shri Suresh Deogune,EE

**NERPC**

68. Shri S.M Aimol, EE

**NRLDC**

69. Shri H. K Chawla, DGM. NRLDC

**NTPC**

70. Shri Uday Shankar, DGM/ Comml

71. Shri Vinod Kumar Jain, DGM

**NERLDC**

72. Shri Amaresh Mallick,DGM

73. Shri Momai Dey, Engineer

74. Shri Rahul Chakrabarti, Engineer

**MEPTCL**

75. Shri T Giddon, EE,SLDC

76. Shri Alakesh Koch,AE, SLDC

**PATRAN TRANSMISSION COMPANY LTD**

77. Shri Dinesh Parakh, GM(Comml)

78. Shri Debarish Chatterjee, Dy. Manager

79. Shri Ramesh Bahri, Advisor

80. Ms Swati Tiwari, Advisor



भारत सरकार  
केन्द्रीय विद्युत प्राधिकरण  
दक्षिण क्षेत्रीय विद्युत  
समिति



Government of India  
Central Electricity Authority  
Southern Regional Power  
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ISO: 9001-2000

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सं. दक्षेविस /अअ.1/2016/

No. SRPC/SE-I/2016/

दिनांक/ Dated: 31<sup>st</sup> August, 2016

सेवा में / To

Chief (Engineering)  
CERC  
New Delhi

**Sub:** STOA offsetting to Telangana -reg.

Sir,

Referring to the gist of discussion on the issue regarding the STOA offsetting to Telangana in Validation Committee Meeting for Q3 (16-17), the net drawal of power by Telangana from Shared Projects in Andhra Pradesh and Telangana is computed based on the Share/Entitlement of power among the projects located in the respective state. Net Flow arrived is 2445 MW from Andhra Pradesh to Telangana. The calculation is enclosed at Annexure .

भवदीय/Yours faithfully,

**Encl:** As above

आर.एम. रंगराजन  
(आर एम रंगराजन/R. M Rangarajan) 21/08/16..

अधीक्षण अभियन्ता(वा)/Superintending Engineer (C)

**Copy to:**

DGM, Commercial, CTU, Gurgaon

## Share(Entitlement) from the stations in AP (from AP to Telangana)

Sl No	Power Station	Allocation/Share	Entitelment (MW)
<b>Hydro :</b>			
1	Machkund:120 MW ( Orissa/AP/TS) (Share to AP &TS- 70 % and Orissa- 30%)	AP is furnishing DC to SRLDC for scheduling. SRLDC is scheduling to Telangana with the ratio 53.89%.	44.81
2	T.B. Dam &Hampi : 72 MW (KAR/AP/TS) (Share AP &TS - 80 % and KAR-20%)		30.73
<b>Thermal (Coal) :</b>			
3	Dr. NTPS, Vijayawada [Unit 1-7]: 1760 MW	AP is furnishing DC to SRLDC for scheduling. SRLDC is scheduling to Telangana with the ratio 53.89%.	863.10
4	Rayalaseema TPP [Unit 1-5]: 1050 MW		514.92
5	Vijjeswaram GTS Stage-I: 100 MW	AP is scheduling to TS with the ratio of 41.2%	39.96
6	Vijjeswaram GTS Stage-II : 172 MW		74.58
7	GVK, Jegurupadu [Stg 1&2] : 216.82 MW+ 220 MW	AP is scheduling to Telangana with the ratio of 53.89%	228.34
8	Spectrum (Godavari), Kakinada :208.31 MW		108.89
9	Lanco, Kondapalli :351.49 MW		183.74
10	Reliance, Peddapuram :220 MW		115.00
11	GMR, Vemagiri :370 MW		193.41
12	GVK Gautami :464 MW		242.55
13	Koonaseema :444 MW:		232.09
<b>CGS: Thermal</b>			
14	NTPC Simhadri St-I: 1000 MW	AP is scheduling to Telangana with the ratio of 53.89%	490.40
<b>Renewable Projects located in Anantapur, Kurnool districts</b>			
<b>NVVN Solar</b>			
15	M/s MEL Green Power Ltd (Anantapur District) : 50 MW	These Solar power projects are being scheduled with the ratio 53.89% (TS) and 46.11% (AP) by SRLDC.	26.95
16	M/s Sasiudgir Energy Ltd (Anantapur District) : 25 MW		13.47
17	M/s Rithwik Power Projects Pvt Ltd (Anantapur District) : 5 MW		2.69
<b>Renewable Projects located in YSR Cuddapah district</b>			
<b>NVVN Solar</b>			
18	M/s Welspun solar Pvt Ltd (Cuddapah District) : 5 MW	These Solar power projects is being scheduled with the ratio 53.89% (TS) and 46.11% (AP) by SRLDC.	2.69
<b>Total Entitlement</b>			<b>3408.33</b>



**Share (Entitlement) from the stations in Telangana (from Telangana to AP)**

Sl No.	Power Station	Allocation/Share	Entitelment (MW)
<b>Thermal (Coal) :</b>			
1	Ramagundam TS - B :62.5 MW	Telangana is furnishing DC to SRLDC for scheduling. SRLDC is scheduling to Andhra Pradesh with the ratio 46.11%.	26.23
2	Kothagudem TPS : 1720 MW		721.71
3	Kakatiya TPP Stg - I : 500 MW		209.80
4	At Ramagunadam (TS) -10 MW	This Solar power is being scheduled by SRLDC as per PPA. AP -6 MW and TS - 4 MW	6.00
<b>Total Entitlement</b>			<b>963.74</b>

<b>Net drawal from shared projects- Net Flow from AP to TS (based on Share/Entitlement)</b>	<b>2444.59</b>
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